

F.No. XIV/2/2003/Conf/CESTAT/ Admn
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM,
NEW DELHI-110066

Dated : 27/12/2016

C I R C U L A R

Pursuant to Ministry of Personnel, Public Grievances & Pensions, Department of Personnel & Training letter No. 407/12/2014-AVD-IV(B) dated 13 Jan 2015, all Group 'A' and 'B' officers (Gazetted & Non-Gazetted) are requested to furnish the immovable property return for the year 2016 as on (01.01.2017) in the enclosed Performa latest by 30.01.2017.


(A. Mohan Kumar)
Registrar

Encls: As above

Copy to:-

1. SPS/PA to Hon'ble President/Members/Registrar/Dy.Registrars/Assistant Registrars/SPS/Court Master- including all Zonal Benches, CESTAT
2. CESTAT website ✓
2. Office Copy/Guard file.

Statement of Immovable Property Return for the year _____

1. Name of Officer (in full) and service _____
 to which the officer belongs _____
2. Cadre _____
 (in case of IAS officers)
3. Present post held _____
4. Present Pay _____

Name of District, Division & Village or City in which property is situated (full location & postal address)	2	3	4	5	6	7	8
Name of Sub-District, Taluk & Village or City in which property is situated (full location & postal address)	Name of Property, Housing lands and other buildings	Cost of construction/ Acquirement (and year when purchased) including of land in case of house	Present value "	If not in own name, state in whose name held & his/her relationship to the Govt. servant "	How acquired, whether purchase, lease, mortgage, inheritance, gift or otherwise with date of acquisition & name of person(s) from whom acquired "	Annual income from the property	Remarks
1	2	3	4	5	6	7	8

Signature :
 Name:
 Designation: